

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**OA/310/00665/2015**

**Dated Tuesday the 20<sup>th</sup> day of August Two Thousand Nineteen**

**CORAM: HON'BLE MR. P. MADHAVAN, Member (J)  
HON'BLE MR. T. JACOB, Member (A)**

A.Panneer,  
Assistant Motor Vehicles Inspector,  
Check Post, Gorimedu,  
Transport Department, Puducherry.

....Applicant

By Advocate M/s. P. V. Rajeswari

Vs

1.The Union of India rep by,  
The Secretary to Government,  
Transport department,  
Government of Puducherry,  
Chief Secretariat, Puducherry.

2.Executive Engineer,  
Government Automobile Workshop,  
Puducherry.

3.Under Secretary to Government (Transport),  
Chief Secretariat, Puducherry.

4.Transport Commissioner,  
Transport Department,  
Puducherry.

5.The Departmental Promotion Committee for Group 'C' Posts,  
Transport Department,  
Government of Puducherry, Puducherry.

....Respondents

By Advocate Mr. R. Syed Mustafa

**ORAL ORDER****(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))**

On perusal, it is seen that since there was no representation for the applicant on 11.07.2019, the matter was directed to be listed today under the caption "For Dismissal". Today, when the matter is called, the counsel for applicant is represented by a proxy counsel who seeks adjournment. Therefore, it is evident that the applicant is not interested in prosecuting the case.

2. In view of the above, OA is dismissed for default.

**(T.Jacob)**  
**Member(A)**

**(P. Madhavan)**  
**Member(J)**

**20.08.2019**

SKSI